

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

25

C.S.A. No. 789/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017

NAME OF THE PARTIES: M/s. Tata Industries Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah Ahmed Churawala	Adv	Ahmed

ORDER

CSA No. 789/230-232/NCLT/MB/MAH/2017

At request of the Counsel for Applicant, list this matter on **03.08.2017**.

sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)